

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD THIS THE 24th DAY OF May 2010

Original Application No. 502 of 2006

HON'BLE MR. S.N.SHUKLA, MEMBER (A)

Varun Kumar Patel
Son of late Bhaiya Ram Patel,
R/o Village Darebpur
Post Office Rajjupur
Tahsil Machhalishahar
District Jaunpur. .

.....Applicants

By Advocate: Sri J.N.Patel

Versus

1. Union of India Through Chief Secretary, Ministry of Defence, Govt. of India, New Delhi.
2. Signals Mahanideshalaya/Signals, 4(C), General staff Shakha, Save Kukhyalaya Dte General of Signal Sig 4 (C), General Staff, Branch Army Head Quarters, DHQ PO, New Delhi - 110011.
3. Deputy Director, Signals 4 (C), For 50—in-C
4. Captain (Record Officer) Signals, Abhilekh Karyalaya Signals Records Post Bag-No.-5, Jabalpur (M.P.) - 482001. .

.....Respondents

By Advocate: Shri N.C.Nishad

ORDER

DELIVERED BY HON'BLE MR. S.N. SHUKLA, MEMBER (A)

Shri N.C.Nishad, learned counsel for the respondents has sent illness slip. Shri J.K.Sahu holding brief of Shri J.N.Patel, learned counsel for the applicant is present.

2. This matter relates to the year 2006, and the facts of the case being such that is considered and appropriate to decide this case on the basis of records without waiting the presence of learned counsel

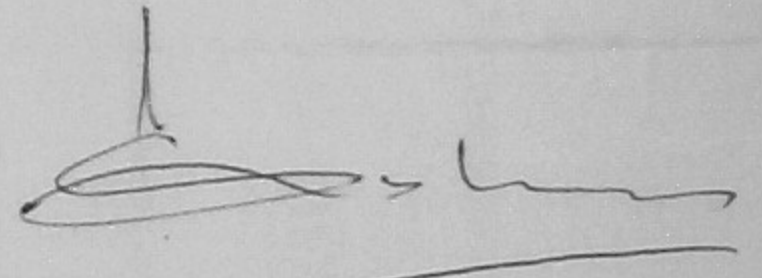
for the respondents, who has been sending illness slip for last ~~three~~^{five} successive occasions.

3. The O.A. is against rejection of the claim of the applicant for employment on compassionate grounds. The claim was rejected vide order dated 29 August, 2003 (Annexure - I) for the following reasons:-

- A. The applicant did not figure in the merit.
- B. The Applicant is under age.
- C. The case is time barred.

4. The contents of the counter affidavit have been gone through and the reasons for the decision communicated to the applicant have been explained, this Court does not find any reasons to interfere in the order of the authorities.

5. O.A. stands dismissed. No Costs.



Member (A)

/Shashi/